COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 263 of 2015

Dated: 9th August, 2017

In the matter of:

Damodar Valley Corporation Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on <u>06-09-2017</u>.

PPS/Court Master

tpd